

**NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
Faridkot House, Copernicus Marg
New Delhi**

No: NGT (PB)/Judicial/04/2020/589

Dated: 22/12/25 December, 2025

OFFICE ORDER

It is hereby notified for information of all concerned that in case any request for hearing of matter involving urgency is made during the Winter Vacation, 2025, same may be listed upon satisfaction to that effect, with the prior approval of the Competent Authority i.e. Hon'ble Chairperson, subject to availability of Hon'ble Members.

Such listing will be notified in the cause list on the NGT Website (www.greentribunal.gov.in)

This issues with the approval of the Competent Authority.


(Arvind Kumar)
Dy. Registrar
National Green Tribunal (PB)
New Delhi

Copy to:

1. PPS to Hon'ble Chairperson, NGT
2. PS/PA to all Hon'ble Judicial and Hon'ble Expert Members, NGT
3. PA to Registrar General, Deputy Registrar (PB)
4. Registrars of all Zonal Benches for information and necessary action.
5. Filing Section/Admin Section/General Admn. Section, NGT(PB)
6. NGT Website
7. The President and the Hony. Secretary, NGT Bar Association, Delhi